

JKHC - VALID OBJECTIONS

Item code: RD1029:

What type of legal document is issued in the form of a published written order, issued by a governing power, such as the head of state, or head of a corporation, that gives a person an exclusive right, privilege, title, or office?

- A. Letter of Intent
- B. Letter of Doctrine of law
- C. Letter of Patent
- D. Trade Mark

Answer Key: DROP

Item code: RD1030:

A letters patent gives the rights of an invention to a person or entity for a limited period, usually for how many years?

- A. 25 years
- B. 20 years
- C. 30 years
- D. 100 years

Answer Key: DROP

Item code: RD1034

As per Rule 201, Criminal Work details including dates of institution of pending criminal cases should be given; details for how many of the oldest pending criminal cases should be given?

- A. 5 oldest pending criminal cases
- B. 10 oldest pending criminal cases
- C. 15 oldest pending criminal cases
- D. 25 oldest pending criminal cases

Answer Key: DROP